

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : Mathew Koshy
NAME OF THE RESPONDENT(S) : Palmyra Springs Private Limited & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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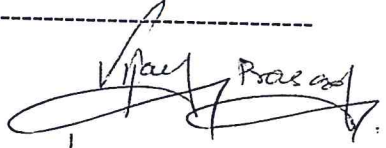

REPRESENTATION BY WHOM

T.M. VIJAY PRASAD
Practicing Company Secretary

Petitioner

S SWAPRAKASH

Respondent

ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that talks between the parties for settlement have failed. Both the counsels prayed for time to make submissions. Time is enlarged at request. Put up on 12.01.2018.

^{sd-}
S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)

bc